GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4554 ANSWERED ON:07.12.2010 NAXAL VIOLENCE

Jaiswal Dr. Sanjay; Pakkirappa Shri S.; Panda Shri Baijayant; Pradhan Shri Nityananda

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of districts declared as naxal affected in the country alongwith the criteria adopted to declare the same;
- (b) whether there is any proposal to include more districts in the country in the said category;
- (c) if so, the details thereof including Orissa and Bihar; and
- (d) the details of financial assistance provided to the said districts including the tribal districts during each of the last three years and the current year, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (d): Based on violence profile, presently 83 districts in 9 States are covered under Security Related Expenditure (SRE) Scheme, which are eligible for reimbursement of the expenditure incurred by the State Governments for anti naxal operations. Details are given at Annex I.

Proposals are received from State Governments from time to time for inclusion of districts under SRE Scheme, which is a continuous process.

The details of fund provided to the Left Wing Extremist affected States under SRE Scheme during the last three years and the current year are at Annex II.